NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI DAILY CAUSE LIST DATED 11.06.2019 (TUESDAY) <u>COURT OF CHAIRPERSON</u> 10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A No. 1875 of 2019 in Comp. App. (AT)No. 57 of 2019	Atlas Cycles (Haryana) Ltd. & Ors. Vs. Vikram Kapur & Ors.	Saumya Gupta	Niladree Chatterjee- R (1& 2) Meenakshi Singh- R (5& 13)

<u>10:35 AM</u>

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial). For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 64 of 2019	Bijay Kumar Jaiswal & Ors. Vs. Shree Valley Realtors Pvt Ltd & Ors.	Abhishek Sharma	S. Datta(R1), D.D. Shukla (R5), SK Batra (R3,4,6,7)

<u>10:40 AM</u>

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical). For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No.96 of 2019	Pranami Trading Pvt ltd. Vs. Kieon Developers Pvt Ltd.	Kush Chaturvedi	Anjum Parvez
For Renev	val of FDR		·	
2.	TA (AT) (Competition) No. 01 of 2017 (Old App 82 of 2015)	Verifone India Sales Pvt. Ltd. Vs. CCI & Atos Worldline India Pvt. Ltd.	Rajshekhar Rao	Pallav Shishodia,
3.	Competition App. (AT) No. 35 of 2018	Chemists & Druggists Association of Baroda &Anr. Vs. Reliance Agency & Ors.	Anshul Narayan	Mansi Kukreja-R1 Manmeet Arora- R3
4.	Competition App. (AT) No. 37 of 2018	Hemant Gupta Vs. Competition Commission of India	A. Chakrabarty	Udayan Jain-R1
5.	Competition App. (AT) No. 39 of 2018	R.P. Khaitan & Ors. Vs. Competition Commission of India	A. Chakrabarty	Udayan Jain-R1
6.	Competition. App. (AT) No. 92 of 2018	Mawana Sugars Ltd. Vs. Competition Commission of India & Anr.	P.L. Bhalla	

7.	Competition App. (AT) No. 99 of	The Andhra Sugars Ltd. Vs.	Avdhesh Bairwa	Saurabh (R-CCI)
	2018	Competition Commission of India &		
or Order	10	Ors.		
<u>8.</u>	I.A. No. 1876 of	Edelweiss Asset Reconstruction Company	Arjun Krishnan	Amit gupta (R1)
0.	2019 in Comp.	Ltd.	Aljun Krisinan	Abhishek Anand-
	App. (AT) (Ins)	Vs.		R(Liquidator)
	No. 42 of 2019	TATA Capital Financial Services Ltd. &		K(Liquidator)
	NO. 42 01 2019	Anr.		
9.	I.A No. 1882 of	Mantena Raju Narasu	Nithin Chowdary	
9.	2019 in Comp.	Vs.	Niuliii Cilowdai y	
	App. (AT)	Lexus Technologies Pvt. Ltd. & Ors.		
	No.112 of 2019	Lexus Technologies PVI. Ltd. & OIS.		
10.	Comp. App. (AT)	Pankaj Kikavat	Nitin Mishra	Medha Tandon-R
10.	(Ins) No. 275 of	Vs.	INITIA INITSIILA	Sreevita Ghosh(R-
	2019	Bank of India & Anr.		ARC)
11.	Comp. App. (AT)	Jagmeet Singh Sabharwal & Ors.	Sameer Rastogi	Meghna Rao
11.	(Ins) No. 405 of	Vs.	Sumeer Rustogr	integrinia read
	2019	Rubber Products Ltd. & Ors.		
12.	Comp. App. (AT)	Usman Sheriff.	Jay Kishore Singh	Sanjay Kumar
	(Ins) No. 573 of	Vs.	vay mishore singh	Chhetry
	2019	Sew Infrastructure Ltd & Anr.		
13.	Comp. App. (AT)	Anbalagan Kathirresan.	Punit D. Tyagi	
	(Ins) No. 610 of	Vs.		
	2019	State Bank of India & Anr.		
or Admi	ssion (Fresh Cases)			1
14.	Comp. App. (AT)	Mohit Minerals Ltd.	Mritunjay Kumar	
	(Ins) No. 620 of	Vs.	Tiwari	
	2019	Shree Rama Newsprint Ltd.		
15.	Comp. App. (AT)	Anand Ramachandra Bhat	Kirti S. Javali	
	(Ins) No. 621 of	Vs.		
	2019	Falcon Tyres Ltd. & Ors.		
16.	Comp. App. (AT)	Million Link (China) Investment Ltd.	Neha Gambhir	
	(Ins) No. 622 of	Vs.		
	2019	Impext Metal & Ferro Alloys Ltd. & Ors.		
17.	Comp. App. (AT)	SAPS Infrastructure Pvt. Ltd.	Gursat Singh	
	(Ins) No. 624 of	Vs.	-	
	2019	Fairmate Chemicals Pvt. Ltd.		
18.	Comp. App. (AT)	Dinkar Dogra	Krishna Kumar	
	(Ins) No. 625 of	Vs.		
	2019	S.P. Contracts Pvt. Ltd. & Ors.		
19.	Comp. App. (AT)	Tulip Star Hotels Ltd. & Anr.	Anuj Jain	Yugank Goel
	(Ins) No. 627 of	Vs.		
	2019	Asset Reconstruction Company(India)		
		Ltd. Anr.		
20.	Comp. App. (AT)	Pramod Kumar	Sunil Sachdeva	
	No. 140 of 2019	Vs.		
		Pawan Hans Ltd. & Ors.		
21.	Comp. App. (AT)	Abhijit Prabhakar Desai	Shivek Trehan	
	No. 141 of 2019	Vs.		
_		Union of India & Ors.		
22.	Restoration	Aggarwal Sanitations	Atul Sharma	
	Application No.	Vs.		
	13 of 2019 in	V3S Infratech Ltd.		
	Comp. App. (AT)			
	(Ins) No. 453 of			
	2019		1	

For Admission (After Notice)

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23.	Comp. App. (AT)	Aassaan Global Trade	A.Muraleedharun	D. Sreenivasan-R1		
	(Ins) No. 276 of	Vs.		Yashraj Singh		
	2019	Vasudevn,		Deora-R4		
		Resolution Professional & Ors		Madhusmita Bora-		
				R7		
24.	Comp. App. (AT)	Jyoti Ltd.	Juhi Bhambhani	Abhay P. Kolte		
	(Ins) No. 288 of	Vs.				
	2019	Prasad & Company (Project Works) Ltd.				
25.	Comp. App. (AT)	JSW Steel Ltd.	Aakanshan Sahay	Saurabh Jain-R2		
	(Ins) No. 467 of	Vs.				
	2019	Asok Kumar Gulla & Ors.				

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By Order -sd/-

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